

12.04 hrs.

**Title:** Shri Pawan Kumar Bansal, called the attention of Minister of Home Affairs to the situation arising out of recent killings of members of minority community in Doda, Jammu & Kashmir and steps taken by the Government in this regard.

**SHRI PAWAN KUMAR BANSAL (CHANDIGARH):** Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

**"Situation arising out of recent killings of members of minority community in Doda, Jammu & Kashmir and steps taken by the Government in regard thereto."**

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Hon. Speaker Sir, Members are well aware that terrorist groups in J&K have continuously showed total disregard for the yearning for peace and normalcy on the part of people of J&K, and did not respond positively to the Government's unilateral Ramzan peace initiative.

Following the withdrawal of Non Initiation of Combat operations, the security forces have stepped up operations against terrorists. Significant success has been achieved in these operations, with the number of terrorists killed in June being 217 and in July being 233.

In an effort to divert this pressure, terrorists have been resorting to high visibility acts of violence in J&K. During this period terrorists have carried out such attacks on innocent civilians in J&K, attack at Sheshnag Amarnath Yatri Camp on 21<sup>st</sup> July 2001, two separate incidents of killing in Doda, Kishtwar area on 21<sup>st</sup>-22<sup>nd</sup> July 2001, a third incident in the same general area of Doda, Kishtwar on 4<sup>th</sup> August; and indiscriminate firing on innocent people at Jammu Railway Station on 7<sup>th</sup> August 2001.

The objectives of the militants in carrying out such attacks appear to include the following:

- To stretch the security Forces by forcing them to provide protection in more and more areas thereby hoping to blunt present thrust and momentum of counter-terrorism operation in J&K.
- To create a communal divide with possible repercussions not only in J&K but also in the rest of the country.
- To strike terror among the common citizenry.
- To force minorities to flee to safer places thereby giving the terrorists space for their activities to be carried out freely.
- To attract media attention both nationally and internationally.

Government is determined to thwart the nefarious designs of the terrorists and their mentors across the border and not to let the counter insurgency grid be thinned out. Nor would we reduce anti-infiltration posture of our security forces. We remain committed to take all possible steps for the protection of remote, scattered and minority populations in the State of J&K.

My colleague, Shri I.D. Swamy along with the Special Secretary (J&K Affairs) in my Ministry visited Srinagar and Sheshnag on 22.7.2001 to assess the security situation in the State and held detailed discussions with hon. Governor, J&K and Security Forces and State Government functionaries. Shri Swamy again visited Jammu on 23.7.2001 along with Shri Chamalal Gupta, MOS (Civil Aviation) and a senior official of MHA and reviewed security arrangements in the Jammu region. Shri I.D. Swamy further visited villages Atoli and Gopalgarh on 6<sup>th</sup> August 2001 along with Special Secretary (JKA) and thereafter held a meeting with members of the Ops group of the UHQ at Jammu.

Yesterday, a meeting was convened in New Delhi by me to have a comprehensive review of the security situation in J&K including in Doda, Kishtwar region. The meeting was attended by the Defence Minister, Railway Minister, Governor J&K, Chief Minister J&K along with senior officers of the Home and Defence Ministries, State Government, Army, CPMFs and Intelligence agencies.

The State Government has decided to extend the already declared Disturbed Areas as per the Armed Forces (Jammu & Kashmir) Special Powers Act, 1990 to the remaining portions of Jammu province. (At present only the 20 kms. belt along the International Border/LoC in Jammu province and all districts of Kashmir valley stand declared as "disturbed" since 1990).

The Unified Headquarters have been directed to initiate fresh tactics and modified dynamic deployments to ensure that people in affected areas, and especially in Doda, Kishtwar region, feel reassured and confident.

The number of SPOs authorised for Doda has been increased by 1,000 and, along with increasing the effectiveness of existing Village Defence Committees, setting up of Dhoke Defence Committees for the grazers who

go into the remote forest in higher reaches will also be experimented with.

Special intelligence driven security force operations based on surprise and speed would also be considered as per requirements of the ground situation.

Measures for upgrading security arrangements at Jammu railway station including its fencing and better illumination as well as coordinated security efforts for the station were agreed upon.

It was also decided that measures as per law against the overground supporters of the terrorists would be stepped up by the J&K Police.

I wish to assure this august House that the Government shall spare no effort and leave no stone unturned in bringing back peace to Jammu & Kashmir. However, the Government shall need, in this endeavour, understanding and support of all of you who represent the masses of India. It must be appreciated that what we are fighting is a proxy war of multiple dimensions unleashed by an inimical neighbouring country which has had no qualms in rationalising the brutal killing of innocent men, women and children as "a freedom struggle".

I seek the support and co-operation of all Members of this hon. House for the Government's determined bid to crush militancy and terrorism in the State of Jammu & Kashmir.

MR. SPEAKER: Now, Shri Pawan Kumar Bansal.

...(Interruptions)

MR. SPEAKER: Hon. Members, this is a serious matter. I am appealing to the hon. Members to please take it seriously.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Mr. Speaker, Sir, when on the *Raksha Bandhan* day, last weekend, sisters of 13 poor shepherds in Kishtwar Tehsil of Doda district in Jammu & Kashmir were waiting nervously for their brothers to return from the meadows where they had gone to graze the cattle and accept their *rakhis*, and, instead, they got the shocking news that they were no more and that they had been massacred, gloom and tragedy descended on those poor families.

But with the terrorists establishing once again that they could choose the time, the place and the target of their attack at will, the much touted reputation of the hon. Home Minister as possessing the steely fibre of Sardar Patel was shattered to smithereens. Sir, in his statement the hon. Minister has accepted that there was a series of attacks during the last few days. I would like to know from him whether it was all unexpected or whether it was not really expected after General Musharraf had publicly declared from here that it was in fact *jehad* by the "freedom fighters" for their country, a term which he patronisingly uses, as the hon. Minister himself said, for people who are engaged in perpetration of crime from across the border.

Sir, speaking from Mumbai, the hon. Minister had declared that the Government would take proper action in view of this recent spate of killings. Yesterday, we got a glimpse of that 'proper action' by the Government. The entire State has been declared as a disturbed area under the Special Powers Act. I would like to know from the hon. Minister, is this his recipe for meeting the challenge that is emanating from across the border. If that were so, is he thinking of declaring Delhi also as a disturbed area?

The other day only we got to know that the supporters of terrorists were spotted even in Hyderabad. I would like to know from the hon. Home Minister whether the members of *Lashkar-e-Toiba* were associated in this heinous crime once again.

His colleague was miffed when Shri Madhavrao Scindia made a reference to the hon. Minister of External Affairs escorting those foul-mouthed members of the Lashkar-e-Toiba to Kandahar. I would like to know from him whether they have not come back and whether they have not regrouped after their release. ...(Interruptions)

MR. SPEAKER: Hon. Member, if you are not interested in this discussion, you can leave the House.

SHRI PAWAN KUMAR BANSAL: I would also like to know whether they have not formed splinter terrorist outfits to attract more and more youngsters from this country.

The hon. Minister of Home Affairs had earlier been talking and now we hear Shri V.K. Malhotra, their spokesperson, also talking of a pro-active policy. This is yet to be unveiled. I would like the hon. Minister to clarify whether they have any such policy up their sleeve and if so what the details thereof are.

What action can you expect from this Government to ensure the safety of the innocent people in this country? As we have seen, there seems to be a system or a scheme in the recent killings. Innocent poor Hindu families have been targeted. There is a reference in this statement that perhaps the terrorists want to stretch the security forces and resort to a sort of ethnic cleansing. If that were to be so, what are the steps that the Government is really taking? Was yesterday's meeting only confined to extending the Armed Forces Special Powers Act to the entire State or something more than that? That has not come before us.

The statement made by the hon. Minister, to say the least, is most disappointing. We learn – and I would like the hon. Minister to share with the House the true picture about it – that the Indo-Tibetan Border Police, Rashtriya Rifles and the Special Task Force pickets had been withdrawn from the upper reaches of Kishtwar about six months ago. Was this withdrawal, I would like to ask the hon. Minister of Home Affairs, not enough to turn the beautiful landscape into a safe sanctuary of terrorists? Did it not tantamount to an invitation to turn the Heaven on Earth into a field of mayhem? Was it not an invitation to the terrorists to plan killings with impunity? These are questions to which I would like to have answers from this Government and particularly the hon. Minister of Home Affairs today.

We have had brave words from the Government. Only yesterday, the hon. Minister of Home Affairs said that it was time not to just use brave words but to devise means to act and to translate them into action commensurate with the situation prevailing on the ground. Today, is it not a fact – I would like to know that from the hon. Minister – that since January this year over 500 civilians and nearly 300 security personnel in the State have laid down their lives at the altar of the nation's unity and integrity? Yet, the attitude of the Government continues to be casual, cussed and callous.

The hon. Minister, in his statement, referred to the visit of his colleague Prof. Chaman Lal Gupta, the hon. Minister of State in the Ministry of Civil Aviation to the affected areas. Is it not a fact that when he went there, he rather added salt to the injury of the poor people there by saying that nothing had happened to them? Did he not really blame the State Government there? Did he not try to fish in troubled waters in a precarious and delicate situation like this? Did his hon. colleague not also blame the Unified Headquarters? This has the portends of demoralising the forces. ...*(Interruptions)*

Sir, Prof. Chaman Lal Gupta has, perhaps, not followed what I said. Before becoming the Minister of State in the Ministry of Civil Aviation, he was known more for his propensity to whip up communal feelings there. I am sure that today, that compulsive nature would not reassert itself again. Today, as the hon. Minister of Home Affairs has said, it is time for each one of us to get together. We do not want and we do not wish to see the hon. Minister of Home Affairs beleaguered, as he is by utter failures all around.

Sir, I do not want to refer to failures everywhere else. We are concerned about his success because his actions have a repercussion for the whole of the country. What he does today has its consequences for the whole of the country. Therefore, I would like to know from the hon. Minister whether the Government of the State of Jammu and Kashmir had not asked for more forces. As we get to know from the newspapers, their Minister says that the response of the Central Government has not been commensurate to their need. I would like to know from the hon. Minister as to what other steps he has taken besides saying that the number of PSOs has been increased.

I would like to know from the hon. Minister whether the proper action that he thundered about from Mumbai is confined only to expanding the ambit of the Special Powers Act or whether they are really thinking of something else so that these incidents are not repeated again, so that the designs of the foreign powers, of the inimical powers that he talks of do not really succeed in creating a wedge between an Indian and an Indian, so that their actions do not lead to a backlash elsewhere in the country, so that with a determined mind the country can surge forward as it has been doing in the past.

I would like the hon. Minister to clarify these points. I would only like to remind him in conclusion that two years back when he had gone to Jammu and Kashmir, referring to the incidents of the earlier seven years he had said – if he is not suffering from amnesia; I would seek pardon for reminding him of this – that the Minister had then announced during a visit to the site of carnage in Jammu that he would resign if such massacres recur in any part of the region. ...*(Interruptions)* Did he really say that two years back? Does he remember that? Does he not equate the gravity of

the incidents which have taken place now with what he had then seen then? If he really does he not remember his words and would he now show the courage to own moral responsibility and quit? Unfortunately, the present Government confines the concept of answerability only to answering questions here and making a statement here in this House. I would like to know from the hon. Minister whether he remembers all that he had been saying when he was standing on this side and whether he would now gather the moral courage to say – 'Yes, I have failed; I do not possess the steely fibre of Sardar Patel and I leave it to others to run the affairs of the State'.

**श्री विजय गोयल (चांदनी चौक) :** अध्यक्ष महोदय, मैं चांदनी चौक के उस संसदीय क्षेत्र के आता हूँ, जिस पर इन सब हालात का सबसे ज्यादा असर पड़ता है। मैं स्पष्ट कर देना चाहता हूँ कि मुझे इस पर कोई शक नहीं है कि इस देश में जब भी कोई ऐसी बात हुई है, बाहरी आक्रमण की बात हुई है या विदेशी ताकतों को मुंह तोड़ जवाब देने की बात हुई है, उस समय सारा देश और सारा सदन एक साथ खड़ा हुआ है। इसका एक उदाहरण अभी हमें देखने को मिला जब आगरा शिखर वार्ता हुई तो उस समय प्रधान मंत्री जी को पूरे देश और सभी दलों का समर्थन प्राप्त था, सभी उनके साथ थे। मुझे यह समझ में नहीं आता है कि कांग्रेस पार्टी को इस बात की क्या आवश्यकता पड़ गई कि आज जो आतंकवाद बढ़ रहा है, उसके ऊपर राजनीति करने लगे। अभी पवन जी ने गृह मंत्री जी का ध्यान दिलाया..... व्यवधान)

**SHRI MADHAVRAO SCINDIA (GUNA):** Sir, this is a Calling Attention Motion. The hon. Member is supposed to ask pointed questions and seek clarifications. It is not a debate. ...*(Interruptions)*

**MR. SPEAKER:** Shri Vijay Goel, the procedure is you have to ask a clarification. This is not a debate on the statement. You have to only ask clarifications.

**SHRI VIJAY GOEL :** Sir, I have a right to speak for minimum five minutes as per the rules.

**MR. SPEAKER:** Yes, but the procedure is you have to only seek clarifications. This is not a debate.

...*(Interruptions)*

**MR. SPEAKER:** Hon. Member, please take your seat.

...*(Interruptions)*

**श्री विजय गोयल :** विरोधी दल वाले आज इतना हल्ला कर रहे हैं। मैं पूछना चाहता हूँ कि इस देश में 50 साल से ज्यादा समय तक कांग्रेस शासन करती रही, आज आप इतना हल्ला कर रहे हैं, जब दिल्ली में तीन हजार सिख मरे थे, क्या तब किसी गृह मंत्री ने इस्तीफा दिया था? जब देश में सरेआम श्रीमती इंदिरा गांधी की हत्या हुई थी, क्या तब किसी ने इस्तीफा दिया था? जिस समय कश्मीर के अंदर कश्मीरी पंडितों को उजाड़-उजाड़ कर भेज दिया था, क्या तब किसी ने बदलाव करने का सोचा था?

â€¦( व्यवधान)

**अध्यक्ष महोदय :** आप बैठ जाइए।

â€¦( व्यवधान)

MR. SPEAKER: Nothing should go on record except what Shri Vijay Goel speaks.

*(Interruptions)\**

**श्री विजय गोयल :** अध्यक्ष महोदय, अगर ये बोलने देंगे तो मैं सिर्फ तीन मिनट बोलना चाहता हूँ। (व्यवधान) मैं यह एक्सप्रेस करना चाहता हूँ कि जम्मू-कश्मीर के आतंकवाद का सबसे ज्यादा असर सबसे ज्यादा हड़कम्प मेरे निर्वाचन क्षेत्र में होता है। यहां बनातवाला जी खड़े हो जाते हैं और मुस्लिमों की बात करना शुरू कर देते हैं। (व्यवधान)

MR. SPEAKER: Shri Vijay Goel, please ask clarificatory questions.

**श्री विजय गोयल :** मेरा सिर्फ यह कहना है कि आप इस मुद्दे को राजनीतिक मुद्दा मत बनाइए। मैं यह जानना चाहता हूँ कि आपमें से कोई व्यक्ति यह खड़ा होकर बता सकता है कि अगर वह गृह मंत्री होता तो क्या जम्मू-कश्मीर के आतंकवाद को समाप्त कर देता? (व्यवधान) इस संकट की घड़ी के अंदर (व्यवधान)

SHRI AJOY CHAKRABORTY (BASIRHAT): They communalise the issue. ...*(Interruptions)*

\* Not Recorded

**श्री विजय गोयल :** मैं कम्यूनेलाइज नहीं कर रहा हूँ। (व्यवधान) मैं गृह मंत्री जी को यह बताना चाहता हूँ कि जब तक गृह मंत्री के पास हथियार नहीं होंगे, जो 'टाडा' का कानून राजीव गांधी जी 1985 में लेकर आए थे और जिसको 1995 में कांग्रेस ने चुनावी राजनीति करने के लिए खत्म होने दिया, जब तक ऐसे कोई हथियार गृह मंत्री के पास नहीं होंगे, (व्यवधान) तब तक इस देश में आतंकवाद से नहीं लड़ा जा सकता। (व्यवधान)

**अध्यक्ष महोदय :** आप क्लेरिफिकेटरी क्वेश्चन पूछिए।

(व्यवधान)

**गुर्जेरा एच. एच. मेहता :** अध्यक्ष जी, मैं कहना चाहता हूँ कि लॉ कमीशन ने अपनी रिपोर्ट में अप्रैल 2000 की 173वीं रिपोर्ट के अंदर आतंकवाद निरोधक कानून, 2000 की बात की थी। (व्यवधान)

**अध्यक्ष महोदय :** आप सब बैठ जाइए।

â€¦(व्यवधान)

**gÉÉÒ ÉÉ'ÉVÉ'É MÉÉä'ÉäÉ** : मैं गृह मंत्री जी से चाहता हूँ कि वह इसके बारे में बताएं कि वह कानून कब आ रहा है और विरोधी दलों से चाहूंगा कि 'टाडा' के समकक्ष जब तक कोई दूसरा कानून आप लोग नहीं बनने देंगे, तब तक आतंकवाद से नहीं लड़ा जा सकता।â€¦(व्यवधान) इसीलिए आप लोग खड़े होकर इस बात का समर्थन करें कि हां, हम किसी भी ऐसे कानून का... (व्यवधान)

श्री कांतिलाल भूरिया (झाबुआ) : इस समय सरकार में आप हैं।â€¦(व्यवधान)

**श्री विजय गोयल** : पिछले दिनों मदरसों की बात आई।â€¦(व्यवधान) मेरे चांदनी चौक इलाके में बहुत मदरसे हैं।â€¦(व्यवधान) वेस्ट बंगाल के चीफ मिनिस्टर ने खुद कहा है कि â€¦(व्यवधान) वेस्ट बंगाल के बॉर्डर के पास कुछ ऐसे मदरसे आ रहे हैं जहां आतंकवाद प्रश्रय ले रहा है।â€¦(व्यवधान) मैं गृह मंत्री जी से चाहूंगा कि इस बारे में भी बिना किसी धर्म, बिना किसी दूसरी चीज को देखते हुए जहां आतंकवाद हो, उससे लड़ने की आवश्यकता है और यह भी कहना चाहता हूँ कि दिल्ली में शाही इमाम

â€¦(व्यवधान)

SHRI MADHAVRAO SCINDIA : Sir, I am on a point of order.

MR. SPEAKER: Shri Vijay Goel, please stop for a minute.

What is your point of order?

SHRI MADHAVRAO SCINDIA : Sir, the whole House shares concern on the situation in Jammu and Kashmir. No one is politicising it. We have always welcomed and supported the initiatives taken in the past few months by the Home Minister and by the Government of India.

My point of order is that Rule 197(2) on page 71, under chapter which deals with Calling Attention, says:

"There shall be no debate on such statement at the time it is made but each member in whose name the item stands in the list of business may, with the permission of the Speaker, ask a clarificatory question and the Minister shall reply at the end of all such questions:"

Sir, this is a Calling Attention. He should ask only clarificatory questions.

SHRI VIJAY GOEL : Sir, I can also quote from 'Practice and Procedure in Parliament' written by Kaul and Shakhthar.

MR. SPEAKER: I am also telling the same to the hon. Member.

...(Interruptions)

MR. SPEAKER: Shri Vijay Goel, please understand that you have to ask clarificatory questions.

...(Interruptions)

श्री विजय गोयल : महोदय, मैं माधवराव जी की भावना का समर्थन करता हूँ।

वे( व्यवधान)

MR. SPEAKER: You have to seek only clarifications from the Minister please.

...(Interruptions)

SHRI KHARABELA SWAIN (BALASORE): You allowed him to make a speech. ...(Interruptions)

MR. SPEAKER: Please understand the seriousness of the subject. Please sit down.

...(Interruptions)

SHRI KHARABELA SWAIN : Shri Bansal made a speech for 15 minutes. You should allow him also to speak.

MR. SPEAKER: Please sit down.

SHRI SOMNATH CHATTERJEE (BOLPUR): Is he your advisor, Sir?

श्री विजय गोयल (चांदनी चौक) : महोदय, मैं माधवराज जी की बात का सम्मान करता हूँ ।

वे( व्यवधान)

श्री राजेश रंजन रफ पप्पू यादव (पूर्णिया) : अध्यक्ष महोदय, मेरा आग्रह है कि वे( व्यवधान)

अध्यक्ष महोदय : पप्पू यादव जी, आप बैठ जाइए। अभी नहीं । Shri Pappu Yadav, this is not 'Zero Hour'. Please take your seat.

...(Interruptions)

MR. SPEAKER: Please take your seat.

...(Interruptions)

MR. SPEAKER: This will not go on record.

(Interruptions) \*

MR. SPEAKER: Shri Goel, you have to seek your clarification from the Minister and not from Shri Madhavrao Scindia.

**श्री विजय गोयल :** अध्यक्ष महोदय, पवन कुमार बंसल जी की बात जो अंत में सुनने को मिली, जिसमें उन्होंने कुछ बदलाव की बात कही, उस पर मैंने रियैक्ट किया था। मैंने खुद अपनी बात इसी से शुरू की कि इस मुद्दे पर राट्ट एक है।

महोदय, पिछले दिनों गृह मंत्रालय की स्थायी समिति जम्मू-काश्मीर गई थी। इस संबंध में समिति की रिपोर्ट का एक पैरा, जो सदन के लिए महत्वपूर्ण है, पढ़ कर सुना रहा हूँ। उन्होंने लिखा है -

"The Committee has been given to understand by the State Government authorities that after the lapse of the Terrorist and Disruptive Activities Act (TADA) the enforcement agencies are finding it extremely difficult to cope with the challenges being thrown by the terrorists. The absence of an anti-terrorist law is proving to be a major handicap for the police. In spite of committing heinous crimes, terrorists go scot-free as the existing law falls short of leading to their conviction. Keeping this mind, the Committee is of the view that in order to enable the police to curb the activities of terrorists, a suitable law needs to be enacted with adequate in-built safeguards to prevent misuse, as it happened in the case of TADA."

\* Not Recorded

मैं गृह मंत्री जी से जानना चाहूंगा कि वे इसके बारे में कौन सा नया कानून ला रहे हैं, जो टाडा के समकक्ष हो? अगर सुप्रीम कोर्ट की रूलिंग को देखें, तो सुप्रीम कोर्ट ने भी टाडा को वैध ठहराया है और दूसरी रूलिंग में सुप्रीम कोर्ट ने यह कहा है - केवल इस भय से कि टाडा का थोड़ा बहुत मिसयूज हो सकता है, सरकार कानून बनाने से बच नहीं सकती है। इसी देश के अन्दर जिस समय आगरा की सम्मिट हुई थी, तो शाही इमाम ने एक स्टेटमेंट दी थी। उन्होंने कहा था - पाकिस्तान जो कह रहा है कि काश्मीर की जो लड़ाई है, वह जेहाद है, वह जेहाद न होकर आतंकवाद है। शाही इमाम के इस स्टेटमेंट का मैं स्वागत करता हूँ। दूसरी बात के बारे में मैं चाहूंगा कि माननीय गृह मंत्री जी ध्यान दें कि (व्यवधान) मैं कहना चाहता हूँ कि इस सारे मुद्दे को राजनीतिक मुद्दा न बनायें, क्योंकि आतंकवाद की घटनायें कोई आज की घटनायें नहीं हैं। जिस समय जगमोहन जी जम्मू-काश्मीर के राज्यपाल थे, उस समय प्रेशर आप ही लोगों का था कि उनको हटाया जाए, क्योंकि वे अच्छा काम कर रहे थे। जिस समय माननीय गृह मंत्री, श्री आडवाणी जी, ने प्रोएक्टिव काश्मीर पालिसी की बात कही थी, उस समय नटवर जी ने पूछा कि प्रोएक्टिव काश्मीर पालिसी क्या है। मेरा निवेदन है कि गृह मंत्रालय और राज्य सरकार के हाथ कम से कम इतने मजबूत किए जायें, ताकि वे आतंकवाद से लड़ सकें।

इनके लड़ने का सारा समय इस हाउस में न जाकर योजना बनाने में जाना चाहिए। मैं उम्मीद करता हूँ कि गृह मंत्री जी आज इस बात का स्पटीकरण देंगे कि टाडा के समकक्ष कौन सा कानून इस देश के अंदर लाया जा रहा है, जिससे कि हम आतंकवाद पर काबू पा सकें। धन्यवाद। (व्यवधान)



**डॉ. रघुवंश प्रसाद सिंह (वैशाली) :** अध्यक्ष महोदय, जम्मू-कश्मीर में आतंकवादी देशी और विदेशी, देश के दंगाई लोग भी यहां के संविधान को, राष्ट्रीय एकता और यहां के नीति सिद्धांत को चुनौती दे रहे हैं। चट्टीसिंहपुरा में कांड हुआ। क्लिंटन आए, उसी दिन कांड हुआ। हम सरकार से जानना चाहते हैं कि सीज़ फायर हुआ, एकतरफा युद्ध विराम भी हुआ और एक बार नहीं बल्कि दो-तीन बार बढ़ा-बढ़ा कर हुआ। एक बार अपने मन से हुआ और जब कुछ पेंच पड़ने लगा तो हम लोगों को भी बुला कर पूछा गया। हम जानना चाहते हैं कि उस सीज़ फायर में मास-काट की घटना बढ़ी या घटी, हमारी फौज एवं सिपाही मारे गए, निर्दोष लोग उस दौरान मारे गए, फिर भी एकतरफा युद्धविराम होता रहा।

महोदय, अमरनाथ यात्रियों पर पिछले साल भी हमले हुए और बहुत लोग मारे गए तथा इस साल भी हमले हुए। इसके पहले बार-बार आतंकवादियों ने ऐलान किया कि अमरनाथ यात्रियों पर हमला करेंगे। वे कह कर हमले करते हैं और लोगों को मारते हैं। सरकार उस समय कहां रहती है? इनका प्रशासन और पुलिस, इनकी क्षमता, कड़ाई कानून कहां रहता है? आगरा सम्मिट जब फेल हो गया, उसके बाद भी आतंकवादियों ने कहा कि हम जहां-तहां फिर उपद्रव जारी रखेंगे, हमले तेज करेंगे और वही हुआ। अभी डोडा जिले में बराबर मास-काट हो रही है। हाल में किशतवाड़ गांव में दो बार और फिर जम्मू में हुआ। जब-जब ये कहते हैं कि शांति रहे, हम शांति के पक्षधर हैं, शांति रख रहे हैं, ये कितने लोगों की हत्या करा कर शांति-शांति करते रहेंगे। इन्हें कुछ अनुमान है कि कितने आतंकवादी बाहर से आए, इसका कुछ अनुमान इनके पास है या नहीं? ये अंधकार में ही दौड़ रहे हैं। यहां भी कुछ आतंकवादी होंगे, जिन्होंने प्रशिक्षण लिया हुआ है। **श्री. (व्यवधान)** मेरा कहना है कि अपने देश के अंदर भी कुछ आतंकवादी होंगे। **... (Interruptions)** अगर आप हाउस के अंदर शक करेंगे तो मैं कहूंगा - "चोर की दाढ़ी में तिनका।" हमारे देश के देशी आतंकवादी, देश के अंदर वाले और बाहर वाले, अब बाहर वाले भी केवल पाकिस्तानी नहीं हैं, उसमें अफगानिस्तानी भी हैं। **श्री. (व्यवधान)** बिहार में दंगाइयों का कुछ नहीं चलने वाला है, उनका यहीं चलता है। दंगाइयों की दवाई हम लोग जानते हैं। **श्री. (व्यवधान)**

महोदय, हमें प्रधान मंत्री जी और गृह मंत्री जी के बयान याद हैं कि अगर आतंकवादी लोग अपनी कार्यवाही से बाज नहीं आए तो मैं उन्हें साफ कर दूंगा।

बार-बार प्रधान मंत्री जी का भी बयान आ रहा है कि हमारे पास आतंकवादियों का इलाज है। हम पूछना चाहते हैं कि कितने लोग और मारे जायेंगे तभी आप अपनी बुद्धि, बल और क्षमता का इस्तेमाल करेंगे। ऐसी क्या बात हो तभी आप कार्रवाई करेंगे, यह बताएं। आतंकवादी बार-बार लोगों को मार रहे हैं, नार्थ-ईस्ट में भी उन्होंने सात-आठ सीआरपी के लोगों को मारा है। आतंकवाद आपके नियंत्रण से बाहर है, देश की हालत खराब है। मैं सदन को जो कह रहा हूँ वह देश के लोगों की आवाज है।

माननीय पवन कुमार बंसल जी ने जो कागज दिखाया कि दो वां पहले इन्होंने कहा था कि इस तरह की घटना होने पर मैं त्यागपत्र दे दूंगा। **श्री. (व्यवधान)** इधर अखबारों में बात आई कि गृह मंत्री को कश्मीर के विाय से अलग रखा, पीएमओ ही उसकी मॉनिटरिंग करता रहा। फिर सुना कि छीनाछपटी में गृहमंत्री ने कहा कि कश्मीर मसला मैं ही देखूंगा। क्या इस तरह से आतंकवाद खत्म होगा? पीएमओ और गृहमंत्रालय में छीनाछपटी हो, क्या यह ठीक है। यह देश के बाहर और देश के अंदर की सिक्योरिटी का मामला है। **श्री. (व्यवधान)** पीएमओ और गृहमंत्रालय की लड़ाई में देश आग में झुंके, ऐसा नहीं होना चाहिए। **श्री. (व्यवधान)**

MR. SPEAKER: Nothing will go on record except the speech of Dr. Raghuvansh Prasad Singh.

*(Interruptions) \**

**डॉ. रघुवंश प्रसाद सिंह :** मामला साफ होना चाहिए और देश धोखे में नहीं रहना चाहिए।

**श्री. (व्यवधान)** पवन कुमार बंसल जी ने जो उद्धरण देकर और अखबार से माननीय गृहमंत्री जी को अपना बयान याद दिलाया तो हम गृह मंत्री जी से पूछना चाहते हैं कि उस बयान के मुताबिक वे कब त्यागपत्र देंगे। वे बताएं कि और कितने लोग मारे जायें, तब वे त्यागपत्र देंगे। यह देश रसातल में जाने को तैयार है। **श्री. (व्यवधान)** आप वार्ता करिये लेकिन देश को दबाकर नहीं। हमने वार्ता से पहले ही ऐलान करके इन्हें समझा दिया था कि वह वार्ता करेगा और सारा कसूर आपके माथे पर होगा। लेकिन अब प्रधानमंत्री जी कह रहे हैं कि हमारा कसूर नहीं है, सब मुशर्रफ का कसूर है। हल्के और टालमटोल के ढंग से देश का काम होगा तो देश के अंदर और बाहर की सिक्योरिटी खतरे में पड़ जायेगी।

हितोपदेश में एक कहानी है कि एक पेड़ पर विभिन्न प्रकार की चिड़ियां रहती थीं। एक बिलाव ने वहां आकर शरण ली और कहा कि अब मैंने मांस खाना छोड़ दिया है और मैं एकादशी का व्रत रखता हूँ। जब सब चिड़ियां चली जाएं तो उनके अंडे-बच्चे सब वह खा जाए। **श्री. (व्यवधान)** उसी तरह से यह समझते हैं कि आतंकवादी **श्री. (व्यवधान)**

MR. SPEAKER: Nothing will go on record except Dr. Raghuvansh Prasad Singh.

*(Interruptions) \**

डॉ. रघुवंश प्रसाद सिंह : इनसे समस्या का समाधान होने वाला नहीं है। (व्यवधान)

मेरा गृह मंत्री जी से आग्रह है कि वह कश्मीर समस्या हल्के ढंग से न लें। (व्यवधान) वहां कई बेगुनाह लोग मारे जा रहे हैं। यह सरकार कश्मीर समस्या को हल करने में विफल रही है। (व्यवधान) गृह मंत्री जी अपनी विफलता को छुपाने की कोशिश कर रहे हैं। (व्यवधान) यदि आपकी यही नीति रही तो कश्मीर समस्या का समाधान होने वाला नहीं है। (व्यवधान)

अध्यक्ष महोदय: रघुवंश जी, आप बैठ जाइए।

(व्यवधान)

\* Not Recorded

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, यह सरकार हर क्षेत्र में असफल रही है। इसे सत्ता में रहने का कोई हक नहीं है। (व्यवधान)

MR. SPEAKER: Nothing will go on record except the speech of Shri Priya Ranjan Dasmunsi.

(Interruptions) \*

अध्यक्ष महोदय: क्या आप चेयर को डायरेक्शन दे रहे हैं?

(व्यवधान)

श्री तरित बरण तोपदार (बैरकपुर) : अध्यक्ष महोदय, यह नहीं चाहते कि यहां चर्चा हो। इसलिए हाउस एडजर्न कर दीजिए। (व्यवधान)

अध्यक्ष महोदय: समय कम है। आप बैठ जाइए।

(व्यवधान)

अध्यक्ष महोदय: पप्पू यादव, बार-बार ऐसे हाउस को डिस्टर्ब न करें। आप बैठ जाइए। यह एक सीरियस मामला है।

(व्यवधान)

श्री राजेश रंजन उर्फ पप्पू यादव (पूर्णिमा) : अध्यक्ष महोदय, हमें कुछ शब्दों पर आपत्ति है। (व्यवधान)

अध्यक्ष महोदय: आप क्या कर रहे हैं? आप बैठ जाइए।

श्री राजेश रंजन उर्फ पप्पू यादव : मैं बैठ जाऊंगा लेकिन मेरा एक आग्रह है। (व्यवधान)

MR. SPEAKER: Now, Shri Priya Ranjan . Dasmunsi.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, should I speak or not?... (Interruptions)

MR. SPEAKER: Shri Pappu Yadav, please take your seat. Let him speak.

...(Interruptions)

अध्यक्ष महोदय: आप बैठ जाइए। आप क्या कर रहे हैं?

â€¦ ( व्यवधान)

अध्यक्ष महोदय: क्या आप अच्छा काम कर रहे हैं?

\* Not Recorded

â€¦ ( व्यवधान)

MR. SPEAKER: Nothing should go on record except what Shri P.R. Das Munsi says.

(Interruptions) \*

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Speaker, Sir, in his statement in the last paragraph, the hon. Home Minister has said: "I seek the support and cooperation of all Members of this hon. House for the Government's determined bid to crush militancy and terrorism in the State of Jammu and Kashmir."

Sir, I will seek a few clarifications. Is there any doubt in the mind of the Government that in dealing with the situation of Jammu and Kashmir they never got any support from all the parties present in the country and in Parliament? Let him clarify in this regard.

Sir, today is a very significant day and it is linked with this Calling Attention Motion. Today is the 'Quit India Day'. So, the pledge of the House should be that 'the terrorist outfits of all forms and designs, foreign agents of all forms and designs, viz., ISI, and others, should quit India by the might of the people as we did it on 9<sup>th</sup> August, 1942.' There is no denying the fact that there is no difference of opinion on this issue from this side or that side.

What we are trying to seek through this Calling Attention Motion is not to score any points on individual issues against Shri L.K. Advani *versus* Opposition or BJP *versus* Congress party. It is the question of responsibility of a vigilant Home Minister of India in a given situation of Indian political scenario prevailing in a few States of India including Jammu and Kashmir. We want to know whether he was sufficiently alert and whether he took the cognisance of the facts.

\* Not Recorded

Sir, from his own statement, I will seek clarifications. Mr. Home Minister, you may recall that before the arrival of General Parvez Musharraf, it was you from your Government who did smell that 'the Agra Summit may not be a success. There cannot be more expectation.' You did say it; we did not say it. It means, you were more vigilant to understand and apprehend what kind of things would be coming in Jammu and Kashmir after the visit of General Pervaz Musharraf. You are in command of the entire Home Ministry.

People say that you are also trying or specialising your ideas and concepts on various matters or issues like North-East and Jammu & Kashmir. It is fine.

On the 15<sup>th</sup> of July General Pervez Musharraf had the Press Conference. Then, you said, Mr. Home Minister – not in the House, but in a public meeting one week before – that after General Pervez Musharraf's Press Conference

you knew, इनको मालूम है कि कुछ नहीं होगा और सिचुएशन बिगड़ेगी। It is your own assessment. On 15<sup>th</sup> July morning, it was your assessment that, सिचुएशन बिगड़ेगी। On the night of 16<sup>th</sup> July, General Pervez Musharraf left. On 17<sup>th</sup> July, you came back to Delhi. The first incident took place at the Sheshnag Amarnath Yatri Camp on 21<sup>st</sup> July, as per your statement. The second incident took place at Doda-Kishtwar on 21<sup>st</sup> and 22<sup>nd</sup> July. The third incident took place on 4<sup>th</sup> August again at Doda-Kishtwar. And now, another incident took place at Jammu Railway Station.

Mr. Home Minister, from July 15<sup>th</sup> up to 7<sup>th</sup> August, you did not find time to take cognisance of the issue and you had your first meeting to plan for some action only on 8<sup>th</sup> August. That is why I say that your competence is in question. You, being the Home Minister, could not take cognisance of what could be the fall out of the situation after the cease-fire is over and you could not take cognisance of what could be the fall out of the situation after the Agra Summit is over.

So, as a Home Minister – not as Shri L.K. Advani – you failed to take cognisance of this issue. Why did you not call for a meeting, right on the 17<sup>th</sup> July? This is my question. Are you not an alert Home Minister? You knew that General Pervez Musharraf is leaving India with messages like 'freedom struggle' or 'jihad'. You are the Home Minister and you could not summon your Defence Minister, you could not call the Chief Minister and you could not call the officials of the Home Ministry right on 17<sup>th</sup> July, on your reaching Delhi, to take stock of the situation and to have some action plan. Why did you not do it? Why did you take time till 8<sup>th</sup> August, that is yesterday, to do it? Were you waiting for some incidents to develop so that you can act? This is where you failed to justify your competency, your alertness to sit in the chair of the Home Minister. Can you deny the fact? Were you waiting? You did not even have the courtesy to justify the importance of the chair. The situation demanded that you should have gone to Jammu & Kashmir personally instead of having sent your MOS. ...(*Interruptions*)

SHRI PRAKASH MANI TRIPATHI (DEORIA): Are we to understand that the Home Minister can take no action without calling for a conference of all the people? Am I to understand that way? Is it your contention? ...(*Interruptions*)

SHRI PRIYA RANJAN DASMUNSI : Whatever I say here are the views of many hon. Members of that side only. Why are you interrupting me now? ...(*Interruptions*) Mr. Speaker, Sir, my first question is this. Did you receive any official communication either through the Unified Command or the Chief Minister Dr. Farooq Abdulla's Government saying that they needed more security support in terms of battalion or company or platoon or whatever you may call, since there was a huge deployment for Amarnath pilgrims? If so, what are the details and what was the action that was taken? My second question is this. As a Home Minister, after the fall out of the Agra Summit, did you have a meeting instantly with the Jammu & Kashmir Government to share your apprehension or concern and to plan for a joint operation with the Unified Command? The third question is this. Is it not a fact that a Minister of their own Government, Shri Chamanlal Gupta and his own administration made clear, umpteen number of times to the Home Ministry, the difficult terrain in which Doda is situated and the vulnerability or the access of the terrorists to that terrain?

The Home Minister himself admitted in his own statement that one of the objectives of the terrorists or the militants was to create a communal divide. If it was your own understanding from your own assessment, was it not clear to you that to ensure that there is communal divide, the militants would play their game in the Jammu Region? Was it not clear to you that they would create tension in the country and that too, in the difficult terrain?

If all this information was in your hand, why Doda was kept unsafe with only three sepoy with 302 rifles, one chowki and unarmed village force? I am not pleading on behalf of Shri Chaman Lal Gupta. Even your own Minister expressed this concern, both to the Jammu and Kashmir Government and to you. Yet, you have failed. You did not respond.

Under your command, 12 pilgrims of Amarnath, I am not communalising the issue, have been the victims. You may think of it, Mr. Home Minister. Had it been done in a Government in which you had not been the Minister and a different Home Minister had been sitting here - the Hindu pilgrims had been the casualties in the hands of the terrorists – you would have planned for the *Bharat Bandh* or would have undertaken another Rath Yatra. But, you did not do any of these things. We believe in secularism. And, I salute the people of Jammu and Kashmir who, in spite of all provocations, are maintaining secular amity....(*Interruptions*)

श्री विष्णु पद राय (अंडमान और निकोबार द्वीप समूह) : मेरा पॉइंट ऑफ ऑर्डर है। (ब्यवधान) ये इतना लंबा भाग कर रहे हैं। अभी माधवराव जी चुप क्यों हैं? (ब्यवधान)

SHRI PRIYA RANJAN DASMUNSI : I would like to quote what the hon. Home Minister has said in his statement. He said:

"We remain committed to take all possible steps for the protection of remote, scattered and minority population in the State of Jammu and Kashmir. "

...(Interruptions)

श्री शीशराम सिंह रवि (बिजनौर) : इनको कहें कि प्रश्न पूछें, डिबेट न करें। (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Why did you not act in time? Therefore, Mr. Speaker, Sir, the Home Minister of India has failed completely to take cognisance of the situation both after the ceasefire and after the failure of the Agra Summit. (Interruptions) We will give all support to the Government to meet the challenge, but not under the stewardship of yours. You have failed miserably and you must quit.

MR SPEAKER: Though the rules do not permit, as this is a serious matter, yet as a very special case I would permit a few hon. Members to ask specific clarificatory questions.

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, I had expected, as you have expected as this is a very serious matter and the House should discuss it in equal appreciation of the importance of this matter. Today's Calling Attention may be restricted to what has happened in Doda but since the notice was given, Jammu killings have also come up. Therefore, today, I would like to restrict to that. I am thankful to the hon. Speaker for giving us this opportunity of seeking some clarifications.

I am sure all of us, most strongly and unequivocally, condemn the barbaric killings that have taken place. These are dastardly events and it is essential that the entire House and the country should react very strongly against this act of what I call cowardice on the part of the militants to fire upon the innocent civilians and kill them. As has been expected, and as the hon. Home Minister has been saying quite openly and vocally, President Musharraf came here with a purpose. It was known that the Summit would not be successful and what was apprehended was happening. What is the role of the Government in protecting the people of Jammu and Kashmir? I must confess our utter inability to understand or even find out any coherent policy. We see that the Government only reacts. Meetings are held. Governors and Chief Ministers come and meetings are held. This is the way of demonstrating the Government's resolve to fight.

13.00 hrs.

That is what is reflected in today's statement. I must confess that I have been very disappointed with the statement. Sir, you will find that the hon. Home Minister has referred to four items regarding what are supposed to be the objectives of the militants. These are nothing new. These objectives are: stretching security forces, trying to make a communal divide, spreading terror among citizens, and drawing media attention. What is new in this? It has been said for umpteen times. Therefore, you are not making us wiser by repeating this. We would like to know what our Government is doing, what is our Government's policy, and why there are repeated failures.

Sir, the most disquieting thing is that they come, kill people and go away. Nobody is apprehended. This has happened repeatedly in all the incidents in Doda. Sir, 12 militants came and killed 21 people. Unfortunately, they were all from one community and then all the militants managed to escape. That is what happened on 22<sup>nd</sup> also. Sir, on the 4<sup>th</sup> August also, they came, 13 people were killed, 22 villagers were taken away, and they went away. Therefore, it just depends on the sweet will of the militants to walk in at any time they like and they can get away at any time they like.

What happened in Jammu yesterday or the day before? They came and only one terrorist was killed by some sort of retaliatory action or more out of a reflex action.

SHRI PRAKASH MANI TRIPATHI (DEORIA): What is your clarification?

SHRI SOMNATH CHATTERJEE : Sir, this is too much...(Interruptions)

SHRI PRAKASH MANI TRIPATHI : What is the clarification? (Interruptions) Sir, you please permit me also to speak.

SHRI SOMNATH CHATTERJEE : I am trying to find a clarification from the hon. Home Ministers' statement as to the steps taken to prevent such incidents. This is the clarification needed. You need not be upset. Sir, there was a response on the Doda killing on the 4<sup>th</sup> of August when the hon. Home Minister said that 'this is the second such tragedy that has occurred in recent days and I think, we would have to plan a proper response'. This is what is my charge and on that I want a clarification. It is all *ad hocism*. As and when an incident takes place, you are trying to react to the situation. That is why, the citizens of this country who have fought heroically to remain as part of India, who had rejected communalism, who had rejected the two nation theory, and who had rejected the religion as the deciding factor have to sacrifice their lives. We all salute them for their sacrifices. They are being left totally at the

good wishes of the terrorists...(Interruptions)

श्रीमती भावनाबेन देवराजभाई चिखलिया (जूनागढ) : अध्यक्ष महोदय, क्या इस विषय पर डिबेट होगी ? ( व्यवधान)

SHRI SOMNATH CHATTERJEE : Sir, I take my seat. We shall wait for the proper opportunity to speak...(Interruptions). I would not ask for it. We cannot go on in this manner. Let there be a proper debate (Interruptions)

MR. SPEAKER: Nothing will go on record.

(Interruptions)\*

MR. SPEAKER: Hon. Members, please take your seats.

...(Interruptions)

MR. SPEAKER: Shri Ahamed, please take your seat.

...(Interruptions)

MR. SPEAKER: Shri Topdar, please take your seat.

...(Interruptions)

SHRI PRAKASH MANI TRIPATHI : Sir, as it is, you have stretched the rule in your wisdom to allow additional Members. Now, what wrong has been done by us in asking him to seek a clarification?.....(Interruptions) There is no need to get annoyed about it. The rule has already been stretched. In a Calling Attention Motion, only four Members are allowed. Now, you have stretched the rule and

\* Not Recorded

allowed the members to ask clarifications (Interruptions) So it is not within the rules.

MR. SPEAKER: Shri Tripathi, please understand that the time is very short.

(Interruptions)

SHRI SOMNATH CHATTERJEE : Sir, I would have concluded by this time but for the interruptions. You, in your wisdom, have called me to speak. I am not that much articulate as Mr. Tripathi is that I could finish speaking everything in two minutes. I have to learn that articulation from him (Interruptions) Sir, I do not know as to why they should feel nervous. We know that they have let down the people. Now, I am trying to find out one point (Interruptions)

MR. SPEAKER: Shri Swain, this is too much. Every time you have been disturbing the House.

...(Interruptions)

SHRI SOMNATH CHATTERJEE : What happened in Jammu Railway Station? Apparently, three of them came. One of them was killed by more of a reflex action by one of the armed personnel and two of them left. Now we are being told of illumination, guarding and boundaries, etc. being constructed. There was supposed to be a CCTV functioning but it was not functioning. Mr. Home Minister, was it not functioning? We would like to know on this point. We are told that this is a very well protected place. Then, how could it happen? This is the clarification which I want. Even if you had all the precautions, all the people guarding the railway station, three people could come and kill innocent civilians. Two of them could leave by killing so many people. What were those people doing? Who is responsible for this?

Another important point is, who is really in charge of this? Is it the Central Government or the State Government which is responsible? It is because we find serious allegations made against the State Government. One of the Ministers of the present Council of Ministers has demanded the resignation of the Chief Minister. Here, I am mentioning the name of Shri Chaman Lal Gupta because he is present here. He has said:

"The security forces there said about 300 to 350 militants were staying put in these mountainous areas and had set up camps."

He further asked as to what those security forces were doing and why they did not pound these camps.

"Gupta, who has been elected to the Lok Sabha from Doda, said that J&K Chief Minister Farooq Abdullah, as leader of the Unified Command, cannot escape responsibility for shifting of troops, leaving villagers vulnerable to militant attacks. Four battalions were required to cover the land-locked area."

They have been removed and that is why, these killings have taken place. He is sitting here. He can contradict me.

There are supposed to be Village Councils. How have you armed them? What are the supposed activities of these Village Councils? What have you provided them? It is reported that about Rs.200 is to be given to them per month. Even that is not being given regularly. They have some old 303 rifles which cannot obviously match the AK-47 or AK-56 or whatever it is. When they themselves are vulnerable, how can they fight against militants who come armed with sophisticated weapons? What is the policy and programme of this regarding such incident?

The main constituent of the Government, the BJP and the Shiv Sena together, is demandingâ€¦...(Interruptions)

MR. SPEAKER: Please conclude, Mr. Chatterjee.

SHRI SOMNATH CHATTERJEE : I am trying to show as to what is the Government's reaction to this. When the main constituent of this Government is criticising the State Chief Minister, who will be in charge of this? I would like to know on this point.

*Bandhs* and *hartals* have been declared. The BJP President of Jammu has demanded the resignation of the Chief Minister and has held him responsible for this. I would like to know the Government's response to that. The other thing that I would like to know is that whether the Government has completely given up the question of giving autonomy to Jammu and Kashmir or the Kashmir Valley. This is extremely important. It was very unfortunate and we protest against the Home Minister's total and outright rejection of the demand for autonomy. The Assembly has passed a Resolution with respect to this. At least, you consider the possibilities, what can be given and what cannot be given. You cannot reject it outright. This is also affecting the morale of the people there.

I would like to know very categorically from the Home Minister as to why the incidents could not be prevented and how could they come and get away whenever they like. How can the Village Defence Councils be made more functional? ...*(Interruptions)* Who is in-charge of the security operations in Jammu and Kashmir? Shri I.D. Swamy has said that shifting of the armed forces and the army personnel from that area had its repercussions there. Was it anticipated or not? Why did you remove them? These questions have to be answered.

**वैद्य विष्णु दत्त शर्मा (जम्मू) :** अध्यक्ष महोदय, मैं आपको धन्यवाद देता हूँ कि इस विषय पर आपने मुझे बोलने का समय दिया।

मान्यवर, दो बातें प्रधान तौर पर यहां आई हैं। एक तो प्रधान मंत्री जी का स्टेटमेंट है कि कश्मीर भारत का अटूट हिस्सा है और यह हमारी जीवन की रेखा है। दूसरे जो कल मुख्यमंत्री, जम्मू कश्मीर, अन्य सुरक्षा अधिकारियों और केन्द्र के मंत्रियों की बैठक हुई, उसमें जो कुछ तय हुआ, उसमें यह कहा गया कि सारा का सारा जम्मू का भाग डिस्टर्ब एरिया करार दिया जाता है, उसमें मिलिट्री वालों को, सुरक्षाकर्मियों को कुछ अधिकार दिये जाते हैं। इन दोनों बातों को ध्यान में रखते हुए मेरा कहना है कि जहां तक प्रधान मंत्री जी ने यह बात कही कि जम्मू कश्मीर भारत का अटूट हिस्सा है और यह हमारी जीवन रेखा है तो क्या यह बात हमारी स्टेट के मुख्यमंत्री भी स्वीकार करते हैं कि नहीं करते हैं? क्योंकि जब तक केन्द्र और राज्य सरकार दोनों सहयोग से नहीं चलेंगे तो यहां से उग्रवाद जाने वाला नहीं है।

जम्मू और कश्मीर वालों की तीन आवाजें उठती हैं। एक तो कुछ लोग ऐसे हैं, जो यह कहते हैं कि कश्मीर पाकिस्तान का हिस्सा है, कश्मीर पाकिस्तान को मिलना चाहिए, यहां जनमत संग्रह होना चाहिए। दूसरे वे लोग हैं, जो आजादी की मांग करते हैं और तीसरे यह आवाज उठ रही है कि हमें ऑटोनोमी चाहिए। ऑटोनोमी की जब हम वजाहत पूछते हैं, विस्तार से पूछते हैं तो इसका अर्थ यह है कि वे 1953 से पहले की जो हालत है कि हमें राष्ट्रपति नहीं चाहिए, हमारा कांस्टीट्यूशन चाहिए, हमारा ध्वज अलग से चाहिए और हमें सुप्रीम कोर्ट भी चाहिए, हमें इलैक्शन कमिश्नर नहीं चाहिए, हमें ऑडीटर जनरल नहीं चाहिए, भारत के जो कानून लागू हैं, वे सारे के सारे वापस ले लिये जायें। मेरा प्रश्न यह है कि इन दोनों बातों में, आजादी की इस बात में फिर फर्क क्या है। तीसरी बात यह है कि ये दोनों एक ही थैली के चट्टे-बट्टे हैं। हमारे किसी भी चीफ मिनिस्टर को फॉरेन अफेयर्स पर कोई स्टेटमेंट देने का अधिकार नहीं है, लेकिन हमारे यहां के मुख्यमंत्री कई बार यह कह चुके हैं कि लाइन ऑफ एक्चुअल कंट्रोल को बोर्डर लाइन करार देकर पाकिस्तान के साथ समझौता कर लिया जाये।

इसी लोक सभा में सभी दलों ने एक स्वर से, राष्ट्रीय निश्चय किया था कि हमारा पाकिस्तान के साथ सिर्फ एक झगड़ा है कि जो उसने नाजायज तरीके या जबरन कश्मीर पर कब्जा कर रखा है, उसे वह छोड़ कर चला जाए। हमारे इस राष्ट्रीय निश्चय को नजरअंदाज करते हुए, पांव तले रौंदते हुए उसने कहा कि बार्डर वास्तविक नियंत्रण रेखा को बोर्डर लाइन करार दिया जाए और इस पर पाकिस्तान के साथ समझौता किया जाए। अगर सचमुच वह हिस्सा हमारे कश्मीर का हिस्सा है और जम्मू-कश्मीर के मुख्य मंत्री भी इस बात को स्वीकार कर लें कि वह हमारा अटूट हिस्सा है। वह जो आजादी या आटोनॉमी की बात करते हैं, तो जैसे अन्य राज्यों को आटोनॉमी मिलेगी, उसी तरह से वहां भी मिलेगी। उनके साथ कोई सौतेला व्यवहार या दुर्व्यवहार नहीं किया जाएगा।

SHRI ABDUL RASHID SHAHEEN (BARAMULLA): This is a matter concerning the massacre in Jammu and Kashmir. This is not a debate to score points. ...*(Interruptions)* We must probably talk about that and find out a solution to that...*(Interruptions)*

**वैद्य विष्णु दत्त शर्मा :** मैं उसी पर आ रहा हूँ। जैसे अन्य राज्यों को मिलेगी, उनको भी आजादी मिलेगी। लेकिन जो बात प्रधान मंत्री जी ने आगरा शिखर वार्ता के समय कही कि पाकिस्तान के राष्ट्रपति यह मान कर चलते हैं कि फल पक गया है और हमारी झोली में पड़ने वाला है, शायद इन्हीं बातों को देख कर उनको अंदाजा हुआ हो कि फल पक गया है। मैंने पहले वहां हुई सेंसेस के आंकड़े यहां रखे थे। उनमें से कुछ को मैं दोहराना चाहता हूँ। 1981 में जब सेंसेस हुई थी तो जम्मू में और कश्मीर में चार लाख का अंतर था। अभी जो सेंसेस हुई है, वहां से साढ़े चार लाख हिन्दू आ गए हैं और दो लाख के लगभग मुसलमान भी अपनी बहू-बेटियों की इज्जत बचाने की खातिर वहां से आ गए हैं, कश्मीर की आबादी साढ़े दस से ज्यादा की बताई गई है, जो कि मैनुप्लेटिड है। जो वोटर लिस्ट है, जिसकी काउंटर चैकिंग होती है, जम्मू में वोटर लिस्ट ज्यादा है। हालांकि कश्मीर के जो विस्थापित हैं, वे भी वोटर लिस्ट से नहीं हटाए गए, जबकि चुनाव आयोग ने भी कहा है कि वे हटाए जाएं।

MR. SPEAKER: This subject is with regard to the recent killings of minority community people in Doda.

**वैद्य विष्णु दत्त शर्मा :** इससे पाकिस्तान का विश्वास बना है कि फल पक गया है और हमारी झोली में आने वाला है। जम्मू-कश्मीर की सरकार और केन्द्र की

सरकार के कहने में और बर्ताव में जब तक एकरूपता नहीं होगी, तब तक कश्मीर समस्या का समाधान नहीं होगा।

दूसरी बात कही गई कि हम जम्मू को डिस्टर्ब एरिया करार दे रहे हैं। यह तो पहले भी करार दिया गया है। कश्मीर को, पुंछ और राजौरी को भी डिस्टर्ब एरिया करार दिया गया है। आज इसे भी करार दे दिया गया है। तो इससे क्या अंतर आएगा, अंतर तब आएगा जब हमारी विल होगी। हमारे सामने पंजाब का उदाहरण है। पंजाब में आतंकवाद दस साल तक चलता रहा। हमारे दो चीफ मिनिस्टर और पुलिस के अधिकारियों ने एक निश्चय किया कि हमें यहां से आतंकवाद हटाना है, उनके इस दृढ़ निश्चय से यहां से आतंकवाद दुम दबाकर भाग गया। अगर जम्मू-कश्मीर का प्रशासन और केन्द्र सरकार निश्चय के साथ मिल कर काम करेंगे तब जाकर यहां से भी आतंकवाद भागेगा। वहां जो डिफेंस कमेटीज हैं, उनको मजबूत बनाया जाए। उनको आधुनिक हथियार दिए जाएं। उनको टेलीकम्यूनिकेशन के साधन दिए जाएं, वायरलैस सैट्स दिए जाएं और उनकी आर्थिक सहायता की जाए, तब जाकर ये जो दुर्घटनाएं हो रही हैं, इससे हम बच पाएंगे। जम्मू-कश्मीर के प्रशासन के कारण भी यह स्थिति निर्माण हुई है। आज वहां के प्रशासन में फंडामेंटलिस्ट लोग हैं। पहले के राज्यपाल जी ने उनको निकाल दिया था। यह तय हो गया था कि ये लोग पाकिस्तान की आई.एस.आई. के एजेंट हैं। लेकिन फिर बाद में उनको बहाल कर दिया गया। ये लोग वहां की सरकार में, प्रशासन में मुख्य पदों पर बैठे हैं। उनको कम्बाइन करके, स्कूटनी करके निकाला जाए।

MR. SPEAKER: There is not a single question from you. What are you speaking?

**वैद्य विष्णु दत्त शर्मा :** यह बताया गया कि वहां लगभग छः हजार आतंकवादी पकड़े गए हैं।

उन आतंकवादियों में से एक टैरिस्ट को भी सजा नहीं हुई। अगर कानून में कोई खामी थी (व्यवधान)

हमारी स्टेट का कांस्टीट्यूशन था, (व्यवधान) हमारी असेम्बली थी, (व्यवधान) तो हमारे कानून को मजबूत क्यों नहीं बनाया गया? (व्यवधान) पुलिस में उन लोगों भर्ती कर लिया गया, (व्यवधान)

MR. SPEAKER : Mr. Sharma, please conclude.

...(Interruptions)

**वैद्य विष्णु दत्त शर्मा :** हमारे एडमिनिस्ट्रेशन में भर्ती कर लिया गया, (व्यवधान) जब तक ये ये लोग एडमिनिस्ट्रेशन में मौजूद रहेंगे, टैरिज्म कभी खत्म नहीं होगा। (व्यवधान) इन सबकी एलायंस उन लोगों के साथ है, वे ही इनको गाइड करते हैं और वे ही इनको मौका देते हैं। (व्यवधान) मेरा यह कहना है कि इन तमाम हालात के मद्देनजर केन्द्र की सरकार और राज्य सरकार दोनों को-ऑपरेशन से चलें, एक मानसिकता से और एक दिल से चलें कि हम आतंकवाद को खत्म करेंगे, उस दृष्टिकोण से चलें। मैं समझता हूं कि हमारे गृह मंत्री जी जो कहते हैं, वह करते हैं और इसी विश्वास के साथ मैं अपनी बात समाप्त करता हूं। (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): Shri Somnath Chatterjee, one of the best parliamentarians, has mentioned my name about the insufficient security arrangements. If you give me liberty, I would like to make a clarification. ...(Interruptions)

MR. SPEAKER: The Home Minister is here, he would reply to it....(Interruptions)

SHRI P.H. PANDIYAN (TIRUNELVELI): Mr. Speaker, Sir, I would like to express my views. ...(Interruptions)

MR. SPEAKER: Shri Pandiyan, there is no time. Whatever notices I have received in the morning, from that, I have called two or three names. You have sent your slip just now only....(Interruptions)

**श्री राजेश रंजन उर्फ पप्पू यादव (पूर्णिमा) :** अध्यक्ष महोदय, मैं सिर्फ एक सुझाव रखना चाहता हूं। सिर्फ एक मिनट का समय दे दीजिए। (व्यवधान)

SHRI P.H. PANDIYAN : I will complete my speech in two minutes. ...(Interruptions)

SHRI I.D. SWAMI : On the other hand, I have been to the area.. ...(Interruptions)

MR. SPEAKER: Shri Swami, it is not necessary.

...(Interruptions)

SHRI P.H. PANDIYAN : I would complete my speech in two minutes. Give me two minutes, Mr. Speaker. ...(Interruptions)

MR. SPEAKER: Please understand. It is not a debate. I am appealing to you to resume your seat.

SHRI P.H. PANDIYAN : My approach to the issue is totally different. ...(Interruptions)

MR. SPEAKER: There is no time, Shri Pandiyan. Hon. Home Minister has to make a statement in the other House also. Please understand.

...(Interruptions)

SHRI P.H. PANDIYAN : It is a touchy issue. I must participate. Please give me two minutes. I would complete my speech. ...(Interruptions) Kindly permit me to make a speech for two minutes.

MR. SPEAKER: Shri L.K. Advani, please resume your seat.



Shri Pandiyan, you can pose only one question please.

SHRI P.H. PANDIYAN : I have been following the speeches of my colleagues. ...*(Interruptions)* My speech has a different tone. When the militants killed our villagers on the night of 21<sup>st</sup> in Jammu, villagers were asked to raise anti-India slogans before they were shot dead. I am only on that point. Militants have asked the villagers to raise anti-India slogans before being shot dead. ...*(Interruptions)*

**श्रीमती भावनाबेन देवराजभाई चिखलिया (जूनागढ) :** यह आरोप क्या है? *(व्यवधान)*

SHRI P.H. PANDIYAN : It is a failure on the part of our intelligence network and the inability of the security forces to foresee the crushing of the militant activity in that particular area.

After the Party Leaders' Meeting and subsequent to the visit of General Musharraf, after the summit, there was escalation of violence. My first charge would have been against Pakistani militants. ...*(Interruptions)* I am not charging the Minister first. I am charging the Pakistan. ...*(Interruptions)*

MR. SPEAKER: Hon. Members, please understand that he is not charging the Government. Why are you unnecessarily disturbing his speech?

SHRI P.H. PANDIYAN : I am not charging the Minister first. I am charging the Pakistan President, General Musharraf, who had a diabolic role in coming to India, ascertaining the situation, having failed in talks, now he is waging a war, in silence, over India.

Sir, a war is being waged by Gen. Musharraf against India. But here we are discussing on different lines.

MR. SPEAKER: Shri Pandiyan, please understand that I have allowed you as a special case. Please conclude now.

SHRI P.H. PANDIYAN : Sir, I am not using any unparliamentary word. This is an important matter. The President of Pakistan, Gen. Pervez Musharraf has come over to India to gain and to bargain for future talks, he is instigating these militants to kill our people in Jammu and Kashmir. But we are not talking about him. We are talking about Shri Advani here. ...*(Interruptions)*

MR. SPEAKER: Shri Pandiyan, the subject relates to Doda killings, not about Gen. Musharraf.

SHRI P.H. PANDIYAN : Sir, Doda killing was engineered by the diabolic activity ...*(Interruptions)* Sir, if I talk about Shri Advani, they will raise their voices. They do not know international politics. Do they want me to talk only about local politics? This is a serious international problem. It will not be solved overnight. It has been there for the last 54 years. Everyday, there are killings either in Doda or in Amarnath and we have been witnessing them. Where is the end for such killings? If they substitute Shri Advani, can they crush the militants? I want an assurance. ...*(Interruptions)*

Sir, we have to eschew violence. We have to eschew militant activities by our intelligence network. It is not going to stop overnight. It is on the front page of newspaper everyday. We are losing ground in Jammu. ...*(Interruptions)*

MR. SPEAKER: Shri Pandiyan, being a former Speaker of the Assembly, you are not supposed to violate the rules. Please conclude now.

SHRI P.H. PANDIYAN : Sir, the President of Pakistan is waging a silent war against us. I request the Government of India and the Home Minister to crush the militants. I would urge the Government of India even to wage a war against Pakistan to save our people. ...*(Interruptions)*

MR. SPEAKER: Nothing should go on record now.

*(Interruptions)\**

MR. SPEAKER: Shri Pandiyan, please take your seat.

*...(Interruptions)*

MR. SPEAKER: Now, the Home Minister will reply.

*...(Interruptions)*

MR. SPEAKER: Shri Pappu Yadav and Shri Ramdas Athawale, both of you please take your seats.

*...(Interruptions)*

MR. SPEAKER: Shri Ramdas Athawale, this is too much.

*...(Interruptions)*

MR. SPEAKER: I am on my legs. Please take your seats.

*...(Interruptions)*

MR. SPEAKER: Nothing should go on record.

(Interruptions)\*

\* Not Recorded

MR. SPEAKER: Shri Pappu Yadav, the Minister is on his legs. Please take your seat.

...(Interruptions)

MR. SPEAKER: Please take your seat.

...(Interruptions)

SHRI ALI MOHD. NAIK (ANANTNAG): Mr. Speaker, Sir, I request you to give me only two minutes. I will only make a brief submission. (Interruptions)

MR. SPEAKER: Shri Ali Mohd. Naik, I am appealing to you, please take your seat.

...(Interruptions)

MR. SPEAKER: Shri Ali Mohd. Naik, there are certain procedures in the House, but you are not following the procedure. Please take your seat.

...(Interruptions)

MR. SPEAKER: Nothing should go on record except the Minister's reply.

(Interruptions) \*

MR. SPEAKER: The Minister is on his legs. Please take your seat.

...(Interruptions)

MR. SPEAKER: Shri Ali Mohd. Naik, this is too much. Please take your seat.

...(Interruptions)

MR. SPEAKER: Nothing should go on record except what the Minister says.

(Interruptions)\*

**गृह मंत्री (श्री लाल कृष्ण आडवाणी)** : अध्यक्ष महोदय, मैं अपने मित्र पवन कुमार बंसल जी के कालिंग अटेंशन के माध्यम से जिन-जिन माननीय सदस्यों ने आज की चर्चा में भाग लिया और उसमें प्रश्न के महत्व को देख कर, नियमों से हटकर, आपने कुछ अन्य माननीय सदस्यों को भी अपनी बात कहने का और सवाल पूछने का अवसर दिया, उन सब के प्रति आभार प्रकट करता हूँ। मैं समझता हूँ कि चर्चा में चाहे आलोचना भी हो तो भी एक समान व्यथा है, चिन्ता है। प्रियरंजन दासमुंशी जी ने जो बात अपने भाषण में कही, मुझे

\* Not Recorded

उसमें तनिक भी संदेह नहीं है कि वहां आतंकवाद का मुकाबला करने में सरकार का साथ देने के लिए सब पार्टियां तैयार हैं, इसमें कोई संदेह की बात नहीं है। जिस बात के बारे में मैं आग्रह करना चाहूंगा वह केवल कोआपरेशन एंड सपोर्ट नहीं है। I have used the word "understanding". यह जो संघर्ष है, जिस प्रकार हम उसका मुकाबला कर रहे हैं, उसे समझना चाहिए। उस चुनौती के स्वरूप को समझना जरूरी है। उसमें कभी-कभी कमी होती है। जैसे केवल टेरेरिज्म का मुकाबला हो तो मैं समझता हूँ कि भारत सरकार ही क्या, जम्मू-कश्मीर की सरकार स्वयं में भी टेरेरिज्म का मुकाबला कर सकती है, इतना सामर्थ्य है। But this is not just terrorism. This is State-sponsored terrorism.

जिसे कह सकते हैं कि वार जो होती है वह खुली वार होती है और युद्ध में बहुत उतार-चढ़ाव आते हैं और कभी एक पक्ष तो कभी दूसरा पक्ष जीतता दिखता है। अगर हम वास्तव में इसे प्रॉक्सी-वार समझते हैं, तो प्रॉक्सी-वार के कारण इसमें उतार-चढ़ाव आयेंगे। इसमें कोई एक पक्ष ही जीतता जाए, ऐसा संभव नहीं है। मैं मानता हूँ कि डोडा में जो अभी-अभी घटनाएं हुई हैं और जिन घटनाओं को लेकर के आज सदन में चर्चा हुई वे क्रॉस-बार्डर-टेरेरिज्म की सफलता के परिणाम नहीं हैं। यह सोचना कि यह केवल आगरा के कारण हुआ है। आगरा में चूंकि पाकिस्तान के नेता आये थे और उन्होंने वापस जाकर के सार्वजनिक रूप से बयान दिया कि मैं आगरा से खाली हाथ लौटा हूँ। इसमें से यह जन्मा नहीं है, यह लगातार चला है। जो 31 मई को समाप्त होना था लेकिन 23 मई को जब भारत सरकार ने निर्णय किया कि हमने 6 महीने तक नॉन इनिशिएशन ऑफ कॉम्बैट ऑपरेशन चलाया। सीज़-फायर शब्द का इस्तेमाल हमने कभी नहीं किया। अब सिक्योरिटी फोर्सज को हमने कहा कि हमारा डायरेक्टिव है कि मिलिटेंसी को अब केवल जब वे आक्रमण करें तभी उसका जवाब न दें बल्कि अपनी ओर से जहां-जहां आपको पता चले कि मिलिटेंट गिरोह हैं वहां जाकर के आप आक्रमण करें और उन्हें समाप्त करें।

मैं मानता हूँ कि अभी-अभी ये जो घटनाएं हुई हैं जिसके कारण स्वभाविक रूप से हम सभी को चिंता हुई है और सभी ने इसकी चर्चा की है। उसका कारण है सिक्योरिटी फोर्सज क्योंकि यह लगातार की लड़ाई है। The security forces have been securing successes. दुर्भाग्य से एक इम्प्रेशन यह मिलता है कि the security forces are failing. It is not a failure. It is the success of the security forces in combating this.

...(Interruptions)

MR. SPEAKER: The interruptions will not go on record.

(Interruptions) \*

**संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन)** : पहले आगे की सीट से भाषण करेंगे, फिर पीछे की सीट से इन्ट्रूट करेंगे।

\* Not Recorded

SHRI L.K. ADVANI: I am willing to reply to every question that has been posed.

...(Interruptions)

MR. SPEAKER: Nothing will go on record except the Minister's reply.

(Interruptions) \*

**श्री लाल कृष्ण आडवाणी :** किश्तवार और डोडा में जब श्री आई.डी.स्वामी जी गये थे तो लौटकर उन्होंने मुझे बताया कि जिस गांव में वी.डी.सीज थीं वहां पर कोई हत्या नहीं हुई है। अगर कहीं हुई है तो जो हमारे ग्रामवासी अपने गांव छोड़कर पहाड़ों पर एक टैम्पेरी स्ट्रक्चर जिसको वे डोक कहते हैं, वहां अपने मवेशी चराने के लिए चले जाते हैं, वहां हुई है। वे कहते हैं कि आप ऊपर गये क्यों? न जाते तो यह घटना न घटती, आप अपने गांव में रहते। **वै।( व्यवधान)**

**श्री प्रियरंजन दासमुंशी (रायगंज) :** जम्मू रेलवे स्टेशन पर डोक नहीं थे।

**श्री लाल कृष्ण आडवाणी:** मैं जम्मू की बात नहीं कर रहा हूँ। मैं जम्मू का अलग से जिक्र करूंगा। मैं समझाने की कोशिश कर रहा हूँ कि डोडा बहुत बड़ा जिला है, फैला हुआ जिला है इसलिए वे गांव में पहुंच गए। वहां एक-एक गांव में बीएसएफ, सीआरपीएफ, जम्मू-कश्मीर पुलिस और आर्मी का होना सम्भव नहीं है। उन्हें गांव में मार दिया होगा। मुझे पता लगा है कि उन्होंने किसी भी गांव में सफलता नहीं पाई। जो ग्रामवासी डोक के ऊपर गए, उन्होंने वहां सफलता पाई। कल की चर्चा में यह भी आया कि जिस प्रकार से हमने विलेज डिफेंस कमेटियां बनाई हैं, वैसी क्या हम डोक डिफेंस कमेटी बनाने का एक्सपेरिमेंट नहीं कर सकते? मैंने अपने वक्तव्य में उसका भी जिक्र किया है।

पवन कुमार बंसल जी ने कहा कि अब सारा जम्मू-कश्मीर डिसटर्ब्ड एरिया हो गया। यह बात सही नहीं है। लद्दाख अभी भी डिसटर्ब्ड एरिया नहीं है। कश्मीर वैली पूरी की पूरी डिसटर्ब्ड एरिया थी। अब जम्मू के कुछ भाग जो एलओसी के साथ जुड़े हैं और इंटरनेशनल बॉर्डर के साथ जुड़े हैं, डिसटर्ब्ड एरिया घोषित किए गए हैं। मैं इस बात का जिक्र करूँ कि 1998 में जब डोडा में एक नरसंहार हुआ था और एक विवाह में आए 25 लोग एक साथ मारे गए थे, उस समय मेरी पहली बार वहां की सरकार से बातचीत हुई थी। मैंने उनसे पूछा था कि क्या हम डोडा को क्योंकि वहां पर उनका फोकस था, डिसटर्ब्ड एरिया घोषित कर सकते हैं? डिसटर्ब्ड एरिया घोषित करने का अधिकार केन्द्र सरकार को भी है और राज्य सरकार को भी है लेकिन यह एक महत्वपूर्ण मामला है इसलिए मेरी इस बारे में वहां के मुख्यमंत्री से बातचीत हुई। उन्होंने कहा कि अभी तक हमारी इस बारे में राय नहीं थी लेकिन मैं चाहूंगा कि आप हमारी सलाह के हिसाब से इसका निर्णय करें। मैंने कहा कि मैं इसके लिए तैयार हूँ। कल जम्मू कश्मीर की सरकार ने स्वयं जरूरी समझा कि हम यह निर्णय करें। यहां आकर उन्होंने हम से बातचीत की। कल की बैठक में सलाह करके इसे फाइनल रूप दिया गया। एक-आध दिन में उसका नोटिफिकेशन शुरू हो जाएगा। मैं नहीं मानता कि This is the recipe for tackling militancy in Jammu & Kashmir. मैं इस बात को स्वीकार करूंगा कि रैसिपी कोई वरबल नहीं हो सकती, ओरल नहीं हो सकती, मेरी घोषणा नहीं हो सकती, कठोर शब्द भी नहीं हो सकते। जमीन पर क्या परिणाम निकलते हैं, वही रैसिपी हो सकती है। मैं इस सदर्भ में कहना चाहूंगा कि पिछले तीन महीनों में जो लड़ाई लगातार चल रही है, इस लड़ाई में मिलिटेंट्स को सहायता नहीं मिली है। मैंने पिछले सारे के सारे रिकॉर्ड उठा कर देखे। कोई ऐसा महीना बीता नहीं होगा जिस में इनकी संख्या न बढ़ी हो। जून में यह संख्या 217 थी और जुलाई में 233 हो गई। अगर किश्तवाड़ में इन्होंने यह कुकर्म किया तो वह एलईटी संस्था ने करवाया। आपने सही कहा कि यह लश्कर-तोएबा का काम था। उस एरिया के एरिया कमांडर आबू गुलाम को खोज कर खत्म कर दिया गया और मार दिया गया। यह सिक्योरिटी फोर्सिज की एचिवमेंट है। दो-तीन महीने पहले तीन-चार प्रमुख लोग आए और मस्जिद में छुप गए। वे बहुत खूंखार थे, खतरनाक थे। उनको व्यवस्थित रूप से एनकाउन्टर करना, घेरना और मस्जिद को क्षति पहुंचाए बिना तीन को समाप्त करना एक एचिवमेंट था। इस प्रकार के अनेक एचिवमेंट्स मैं गिना सकता हूँ।

उनके बारे में मैं कह सकता हूँ कि इन तीन महीनों में जो घटनाएं हुई हैं, वे चाहे किश्तवाड़ में हों, जम्मू में हो या डोडा में हुई हो, उनका सम्बन्ध आगरा से उतना नहीं है जितना कि इन तीन महीनों में सिक्योरिटी फोर्सिज को जो लगातार सफलता मिली है, उससे उनका संबंध ज्यादा है। उसे समझने के बाद

**वै।( व्यवधान)**

**SHRI ADHIR CHOWDHARY (BERHAMPORE, WEST BENGAL):** What are your measures? ...*(Interruptions)*

**MR. SPEAKER:** Shri Adhir Chowdhary, what is this?

**संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) :** उनका नाम अधीर है, वह धीर प्रकट नहीं कर सकते। **वै।( व्यवधान)**

**SHRI SOMNATH CHATTERJEE :** When we speak, your Members are not sitting quietly. Shri Mahajan, why do you not tell your Members also? ...*(Interruptions)*

**श्री लाल कृष्ण आडवाणी :** हिजबुल मुजाहिदीन के डिप्टी चीफ को खोजकर समाप्त कर दिया गया। इसी प्रकार **वै।( व्यवधान)**

**SHRI PRIYA RANJAN DASMUNSI:** Sir, my main question was, whether Jammu & Kashmir Government asked additional security support immediately after Agra Summit and during the journey to Amarnath. You have to give the answer, 'yes' or 'no'. ...*(Interruptions)*

**SHRI L.K. ADVANI:** I can tell you this much that the strength of my Central Para-military Forces in Jammu & Kashmir is more than the pre-Kargil strength. This is the situation. Similarly, as far as the Army is concerned, the Army is present in adequate strength and the Unified Command is constantly in touch with us. Whatever is needed there has been provided. ...*(Interruptions)*

**SHRI PRIYA RANJAN DASMUNSI :** My question was, whether Jammu & Kashmir sought additional security support immediately after Agra Summit and before the ceasefire was over. Please respond to my question. ...*(Interruptions)*

**श्री लाल कृष्ण आडवाणी :** मैं प्रियरंजन जी को बताऊँ कि आज टैरिज्म की समस्या देश के अन्य भागों में भी है और आज नॉर्थ ईस्ट की स्टेट्स, जम्मू-कश्मीर राज्य और कहीं-कहीं दक्षिण में भी जो लोग मांगते हैं, उनके द्वारा जितनी मांग की जाती है, उसे पूरा करने की सामर्थ्य कम से कम केन्द्र सरकार में नहीं है और न मिलिट्री में है। लेकिन जहां तक जम्मू-कश्मीर का सवाल है, मोटे तौर पर वहां जितनी रिक्वायरमेंट रहती है, वह हम प्रोवाइड करते रहे हैं। **वै।( व्यवधान)**

**श्री श्यामाचरण शुक्ल (महासमुन्द) :** कान्फीडेन्स बिल्डिंग मैजर्स के तहत आपने वहां से बीस हजार सिपाहियों को वापस बुलाया था। **वै।( व्यवधान)**

**श्री कांतिलाल भूरिया :** वहां इतने दिनों से इतनी हत्याएं हो रही हैं, उसके लिए सरकार को सजग रहना चाहिए था। **वै।( व्यवधान)**

**अध्यक्ष महोदय :** आप लोग यह क्या कर रहे हैं। आप बैठिये।

...(Interruptions)

श्री कांतिलाल भूरिया: वहां इतने लोगों को मारा गया और वहां सिर्फ तीन आदमी सिक्युरिटी के थे। उन्हें वहां क्या करने के लिए रखा गया था? (व्यवधान) वहां इतनी बड़ी घटना हो गई और वहां केवल तीन आदमी रखे गये थे। (व्यवधान)

अध्यक्ष महोदय : यह कार्लिंग अटेंशन है, 193 नहीं है।

â€¦(व्यवधान)

अध्यक्ष महोदय : आप लोग क्यों डिस्टर्बेन्स कर रहे हैं ?

â€¦(व्यवधान)

MR. SPEAKER: You are not allowing the Minister to complete his reply. What is this?

...(Interruptions)

श्री रामदास आठवले (पंढरपुर) : हम गृह मंत्री जी के जवाब से संतुष्ट नहीं हैं।

अध्यक्ष महोदय : रामदास जी आप बैठिये।

श्री रामदास आठवले : गृह मंत्री जी के जवाब से असंतुष्ट होकर मैं सदन से वाकआउट करता हूँ।

13.49 hrs. (तत्पश्चात् श्री रामदास आठवले ने सदन से बहिर्गमन किया।)

श्री माधवराव सिंधिया (गुना) : अध्यक्ष महोदय, उनके सीधे से प्रश्न का इन्होंने जवाब नहीं दिया।

श्री लाल कृष्ण आडवाणी : एक-एक करके मैं सब सवालों का उत्तर दे रहा हूँ। (व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : Mr. Speaker, Sir, you have to protect me. We raised three pertinent questions. My question was, whether the Chief Minister of Jammu and Kashmir sought additional security support. He is not answering our questions. He is giving a general reply. ...(Interruptions)

MR. SPEAKER: You are not allowing the hon. Minister to complete his reply. Let him complete his reply. Then, you can ask your questions.

...(Interruptions)

SHRI MADHAVRAO SCINDIA : Sir, he is not answering his questions. It is most unsatisfactory. ...(Interruptions)

SHRI L.K. ADVANI: I am not giving a general reply. I am saying that the Chief Ministers from various States have naturally asked for more and more forces. As far as Jammu and Kashmir is concerned, whatever is needed has been provided, and it will continue to be provided. ...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA) : What was sought by the Chief Minister of Jammu and Kashmir?  
...(Interruptions)

SHRI BASU DEB ACHARIA : Sir, we want to know whether what was sought by the Chief Minister was provided.  
...(Interruptions)

MR. SPEAKER: Shri Basu Deb Acharia, please take your seat.

SHRI BASU DEB ACHARIA : He has not replied to the specific question. ...(Interruptions)

SHRI SOMNATH CHATTERJEE : Sir, the senior Minister does not want to answer the questions that have been raised. ...(Interruptions)

SHRI MADHAVRAO SCINDIA : Sir, Shri Priya Ranjan Dasmunsi has asked a specific question and that has not been answered by the hon. Minister of Home Affairs. ...(Interruptions)

MR. SPEAKER: How is it that your Members are obstructing the hon. Minister? Is this the way to behave in this House?

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI : Sir, he is avoiding.

...(Interruptions)

1351 hrs

(At this stage, Shrimati Sonia Gandhi, Shri Somnath Chatterjee

and some other hon. Members left the House.)

MR. SPEAKER: Nothing should go on record.

(Interruptions)\*

\* Not Recorded

**संसदीय कार्य मंत्री तथा सूचना प्रौद्योगिकी मंत्री (श्री प्रमोद महाजन) :** अध्यक्ष जी, आज विपक्ष का वाकआउट रामदास आठवले जी के नेतृत्व में हुआ है। (व्यवधान)

**श्री लाल कृण आडवाणी :** अध्यक्ष जी, आपने बीच में एक पॉइंट ऑफ ऑर्डर पर एक क्लैरिफिकेशन किया था कि काल अटैन्शन में प्रायः प्रश्न पूछे जाते हैं, स्पष्ट टीकरण पूछा जाता है। स्पटीकरण कम पूछा गया, बल इस बात पर था कि जम्मू-कश्मीर में मिलिटैन्सी का मुकाबला करने में सरकार विफल हुई है और एक माननीय सदस्य ने तो कनक्लूजन करते हुए कहा कि - फेल्योर फेल्योर फेल्योर। मैं कहूंगा कि वस्तुस्थिति कम से कम पिछले तीन महीने की इसके बिल्कुल विपरीत है।

It has been success after success after success और वह लगातार जो सक्सेस प्राप्त होती है, उसी के परिणामस्वरूप कमजोर और वल्लरेबल टार्गेट्स को खोजकर उनके ऊपर आक्रमण किया जाता है। इसीलिए हम इस पर आश्चर्य नहीं करते हैं। हाँ, यह जरूरी है और हम यह समझते हैं कि इसके कारण कुछ हमें अपनी योजना बनाने में प्रोटेक्शन देनी पड़ेगी और इसलिए मैंने कहा है कि

"Special intelligence-driven security force operations based on surprise and speed would also be considered as per requirements of the ground situation."

जिसका मतलब यह है कि केवलमात्र वह हमला करें, उसके बाद हम जवाब दें और एरिया कमांडर को समाप्त कर दें, इससे काम नहीं चलेगा। जरूरत इस बात की है कि इन्टेलिजेन्स के आधार पर हम पहले से खोजें कि कहां-कहां इस प्रकार के गिरोह इकट्ठा हुए हैं और उनके ऊपर हमला करके उनको समाप्त करें। उसी प्रकार से यह बात भी कल शाम की बैठक में सामने आई कि कुछ लोग हैं जो अंडरग्राउंड रहकर टैरिज्म को प्रोत्साहन दे रहे हैं, लेकिन कुछ ऐसे लोग भी हैं जो ओवरग्राउंड रहकर अपने भागों द्वारा, और तरीकों से टैरिज्म को प्रोत्साहन दे रहे हैं और उनके खिलाफ कार्रवाई करने की जरूरत है जिसका भी मैंने जिक्र किया है। That is why, I have said:

"It was also decided that measures as per law against the overground supporters of the terrorists would be stepped up by the Jammu and Kashmir police. "

और उस संदर्भ में मेरे मित्र श्री विजय गोयल ने जो बात कही, उसका महत्व है कि एक समय हमारा कानून टाडा था जिसे समाप्त कर दिया गया है और टाडा को समाप्त करने के बाद कई प्रदेशों में जहां पर टैरिज्म है जैसे तमिलनाडू है, और भी प्रदेश हैं, उन्होंने अपने-अपने कानून बनाए हैं।

अध्यक्ष महोदय, मुझे याद है, एक बार मुख्य मंत्रियों की बैठक हुई थी, जिसमें मैंने यह बात कही गई थी कि आपकी सहमति होगी, तो केन्द्र सरकार भी उसके लिए कानून बनाने के लिए तैयार है, लेकिन उसके लिए सब पार्टियों का समर्थन चाहिए और अगर केन्द्र को वह समर्थन नहीं मिलता है, तो मैं आपसे अनुरोध करूंगा कि आप अपने-अपने राज्य में टैरिज्म के खिलाफ कार्रवाई करने हेतु कानून बनाएं। मैं इस विषय में जम्मू-कश्मीर की सरकार से बातचीत कर के, यदि जरूरत होगी, तो जम्मू-कश्मीर के लैवल पर इस प्रकार का उपयुक्त कानून बनाने के लिए उनको सलाह दूंगा।

अध्यक्ष महोदय, कुल मिलाकर, मैं मानता हूँ कि पिछले दिनों की घटनाएं निश्चितरूप से दुर्भाग्यपूर्ण हैं, निश्चितरूप से कट पहुंचाने वाली हैं और निश्चितरूप से हम सभी लोग चाहेंगे, खासकर के डोडा और किश्तवाड़ के क्षेत्रों में एक आशा और विश्वास का वातावरण बने।

अध्यक्ष महोदय, मुझे याद है 1998 में जब वहां पर मैं एक बार गया था, तब भी वहां की जनता ने कहा था कि इसको डिस्टर्ब एरिया घोषित किया जाए। उस समय भी मैंने प्रदेश सरकार से बात की थी, लेकिन प्रदेश सरकार उस समय तैयार नहीं हुई थी। मुझे खुशी है कि कल वहां की सरकार तैयार हो गई है और निश्चितरूप से इस निर्णय से उस क्षेत्र में ताकत बढ़ेगी और उस क्षेत्र में टैरिज्म के साथ मुकाबला करने में हमें सफलता मिलेगी।

अध्यक्ष महोदय, मैं एक बार पुनः सदन का धन्यवाद करता कि इस सारी एप्रोच में चिन्ताजनक परिस्थिति होते हुए भी जम्मू-कश्मीर की जनता और सारे देश का समर्थन मिल रहा है उसको देखते हुए मुझे विश्वास है कि जिस प्रकार से पाकिस्तान को तीन बार खुले युद्ध में भारत ने पराजित किया है उसी प्रकार से इस परोक्ष युद्ध में भी हम पाकिस्तान को परास्त कर सकेंगे। धन्यवाद।

MR. SPEAKER: The House is adjourned till 2.35 p.m.

1357 hrs

The Lok Sabha then adjourned for Lunch till thirty-five minutes

past Fourteen of the Clock.

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14.38 hrs

*The Lok Sabha re-assembled after Lunch at thirty-eight minutes  
past Fourteen of the Clock.*

*(Shrimati Margaret Alva in the Chair)*

MR. CHAIRMAN : We will now take up matters under Rule 377.